

SPECIAL BENCH

ITEM NO. 113

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA (CAA) No. 10/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI KAUSHALENDRA KUMAR SINGH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th December,
2022, 02:30 pm**

NAME OF THE COMPANY	BHALLA OVERSEAS PVT. LTD. WITH BHALLA SPORTS PVT. LTD.
UNDER SECTION	230/232 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Mohd Atif, proxy for Sh. Divesh Goyal, Adv.

: *For the petitioner*

ORDER

A date is requested by proxy counsel for the petitioner stating that the original counsel is in peronsonal difficulty. However, check list has been filed by the petitioner.

The matter be listed on 05th January, 2023.

—Sd—

**(Kaushalendra Kumar Singh)
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)
Member (Judicial)**

05th December, 2022

*Md. Zaid
(Stenographer)*